

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
[SAMADHAN SAMAROH]
PROCEEDINGS OF

CIVIL APPEAL NO(S). 814/2017

MUJASSIM ARA

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY DEPTT.
OF TRAINING AND EMPLOYMENT & ORS.

Respondent(s)

Date : 22-08-2026

PRESENT :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE VIJAY BISHNOI
MS. MADHAVI DIVAN, SENIOR ADVOCATE
MR. ROHIT KUMAR SINGH, ADVOCATE-ON-RECORD

For Appellant(s) : Dr. Sumant Bharadwaj, Adv.
Dr. Vedant Bharadwaj, Adv.
Ms. Mridula Ray Bharadwaj, AOR

For Respondent(s) :Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

List before the Regular Court.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)